



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

NATIONAL LOK ADALAT CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Saturday,12th December 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 1

[THIS COURT WILL SIT IN ORIGINAL COURT NO. 7

NEW INDIA ASSURANCE CO. LTD.

CONCILIATORS:-

- 1) Mr. Gautam Choudhury**
- 2) Ms. Purnima Baruah Bordoloi]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	MACApp./85/2008 WITH LCR	Abu Bakkar Versus New India AssuranceCo Ltd	MR. S C BISWAS	MR. H C SARMA (R3)
2	MACApp./275/2014 WITH LCR	SAHERA BIBI Versus PRADIP PAUL and ANR	MR.A R AGARWALA MR.P PATOWARY	MR.K K BHATRA(R-2) MR.R K BHATRA(R-2) MR.A AHMED(R-2) MS.P HUJURI(R-2) MS.S DASR-2
3	MACApp./266/2015 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD. Versus SMTI BHUMIKA DEVI and ANR	MR.R GOSWAMI MR. I ALAM MS.M SAIKIA	
4	MACApp./141/2016 WITH LCR	M/S NEW INDIA ASSURANCE CO. LTD Versus SMTI SABITRI NATH and 2 ORS	MR.K K BHATRA MR.R K BHATRA MR.A AHMED MS.P HUJURI MS.S DAS	MR.B SAHARIA MR.A M BARBHUIYA MS.F BEGUM MR.R P ROY
5	MACApp./81/2017 WITH LCR	SMT ASMINA BEGUM WIFE and 4 ORS Versus THE NEW INDIA ASS.CO. LTD and 4 ORS	MR.A R AGARWALA MR A N AHMED MS.K CHOUDHURY MS.R LAILA MD.K ALI	MS. N MODI (R4) MR SISHIR DUTTA (R4) MR. A J SAIKIA (R1) MR. J M A CHOUDHURY (R5) MR. U K DUTTA (R1) MR. B KAKATI (R1) MR. C SHARMA (R4) MR. A B T HAQUE (R5) MS B KASSHYAP (R1) MR. SIDHANT DUTTA (R4)
6	MACApp./233/2017 WITH LCR	THE NEW INDIA ASSURANCE CO. LTD Versus HAWARUN NESSA and 5 ORS	MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MS.P DOWERAH MR.SIDHANT DUTTA MS.S THAKURIA	MR. M TALUKDAR (R1-R5) MR. A SHAKIL (R1-R5)
7	MACApp./322/2017 WITH LCR	THE NEW INDIA ASSURANCE CO. LTD Versus SMTI PUTULI CHETIA and 2 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	

8	MACApp./342/2017 WITH LCR	NEW INDIA ASSURANCE CO. LTD. Versus ABDUL KALAM and 5 ORS.	MR.R GOSWAMI MS.M SAIKIA MS.P BORSAIKIA	MR. B K PURKAYASTHA (R1, R2, R3, R4) MS. M BORUAH (R1, R2, R3, R4) L KALITA (R1, R2, R3, R4) MS.U K PURKAYASTHA MR.P K PURKAYASTHA
9	MACApp./412/2017 WITH LCR	SRI HEMANTA DEKA Versus THE NEW INDIA ASSURANCE CO. LTD and 2 ORS	MR.D GOSWAMI MR. S DEKA MR. P DUTTA	MR.S P DAS(R-2) MR.S DUTTA(Sr.Adv.)(R-1) MR.S DUTTA(R-1) MR.C SHARMA(R-1) MS.P DAS(R-2) MR.A DEKAR-2
10	MACApp./434/2017 WITH LCR	MD. HARUS ALI CHOUDHURY and ANR Versus BABATOSH KAR and 2 ORS	MR.M TALUKDAR MS.D KALITA	MS.R D MOZUMDAR(R-3) MR.A H M R CHOUDHURY(R- 1) MR.J LASKARR-2
11	MACApp./608/2017 WITH LCR	SRI AMAL BORAH Versus THE NEW INDIA ASSURANCE CO. LTD and 2 ORS	MS.S D SAIKIA	MR. A DUTTA MRS. P M DUTTA
12	I.A.(Civil)/2810/2017 in MACApp./644/2017 WITH MACApp./644/2017 CAVT. NO. 1142/2017	M/S NEW INDIA ASSURANCE CO. LTD. Versus SMTI PRAMILA BAISHYA and 4 ORS, M/S NEW INDIA ASSURANCE CO. LTD. Versus SMTI PRAMILA BAISHYA and 4 ORS,	MR.A TALUKDAR MR.K K BHATTA MR.K K BHATTACHARYYA MR.J JOHN MS.J TALUKDAR MR.A TALUKDAR MR.K K BHATTA MR.K K BHATTACHARYYA MR.J JOHN MS.J TALUKDAR	MRD MONDAL FOR CAVEATOR
13	I.A.(Civil)/3143/2017 in MACApp./301481/2017 WITH MACApp./301481/2017 (Filing Number)	MD. FAIZ ALI, Versus NANDA RAM DEURI and ANR, MD FAIZ ALI Versus SRI NANDA RAM DEURI and ANR	MS U DAS MRSP RAI MRU SARMA MR.H BEZBARUAH MRSP RAI MR.H BEZBARUAH	MR. K K BHATTA
14	MACApp./142/2018 WITH LCR	SMTI SUMITRA DEKA Versus DIPUMONI KAKATI and ANR,	MR. M TALUKDAR MS. D KALITA	MR. M SARMA MR. S BHUYAN MR. R GOSWAMI MR. A GOYAL MR. A CHOUDHURY MS. M SAIKIA MR. C S ROY
15	MACApp./150/2018 WITH LCR	RUMINI KHATUN AND ANR Versus SRI RATAN RAJAK and ANR	MR. A R AGARWALA MR. P PATOWARY	MR. A DUTTA MRS. P M DUTTA
16	MACApp./212/2018	NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI JAYA RAJBONGSHI	MR. A TALUKDAR MR. K K BHATTA MR J JOHN MS. R DEVI	
17	MACApp./251/2018 WITH LCR	ORIENTAL INSURANCE COMPANY LTD Versus SMTI MUTHI BASUMATARY and 3 ORS	MS. N MODI MS. M CHOUDHURY MR. S DUTTA MR. S DUTTA MR. C SHARMA	MR. B J MUKHERJEE MR. S BISWAS MR. P SEN
18	MACApp./293/2018	THE NEW INDIA ASSURANCE CO. LTD Versus RAJU RABHA AND ANR	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MR. K BORAH	MR. M TALUKDAR MR H DAS (R 2) MS. U HAZARIKA (R 2) MR. A SHAKIL MR. R K BARUAH
19	WITH MACApp./628/2018 WITH LCR	RAJU RABHA Versus NEW INDIA ASSURANCE CO. LTD AND 2 ORS	MR. M TALUKDAR MR. M UDDIN MR. A SHAKIL	MR H DAS (R2) MR. D J KACHARI (R3) MR. R J BARUA (R3) MR. D BHUYAN (R3)

20	MACApp./468/2018	THE NEW INDIA ASSURANCE CO. LTD. Versus DHIREN BASUMATARY and ANR,	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR. B KAKATI MR.K BORAH	MR.Z IQBAL(R-1) MRD MONDAL(R-1) MR. R DHAR MR.P SARMA(R-1) MS.B PHOM(R-2)
21	MACApp./476/2018 WITH LCR	M/S NEW INDIA ASSURANCE CO. LTD Versus SMTI KABITA DEVI and 2 ORS	MRS L SHARMA MR. A TALUKDAR MR. K K BHATTA MR J JOHN	MR. J AHMED (R3) MR. K ALI (R1, R2)
22	MACApp./559/2018 WITH LCR	NEW INDIA ASSURANCE CO. LTD., Versus ON THE DEATH OF BINA BORA HIS LEGAL HEIRS and 2 ORS 1.1. SMTI JAMUNA BORA	MR. R K BHATRA MR. A SAIKIA MS.A BORA MS.P HUJURI	MR.C CHOWDHURY(R-1) MR. K K DUTTA(R-1) MS.R BORAH(R-1) MR.D SAIKIA(Sr.Adv.)(R-1)
23	MACApp./570/2018 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD Versus SMTI JOYA DEKA AND ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. M TALUKDAR (R1) MR. A SHAKIL (R1)
24	MACApp./631/2018 WITH LCR	SRI JUN BORO Versus SRI HOMESWAR BARMAN AND 2 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA	
25	MACApp./792/2018 WITH LCR	NEW INDIA ASSURANCE CO. LTD. Versus SRI PULAKJYOTI NATH and 2 ORS.	MR. R GOSWAMI MR. M SAIKIA MS. P BORTHAKUR	MR. D C C PHUKAN (R - 2 & 3) MS. J GOGOI (R - 3) MR. B BORAH MR. D NATH MR. P DEKA MR. U BHATTACHARYA (R - 3)
26	MACApp./863/2018 WITH LCR	SMT. SABITA KALITA Versus THE NEW INDIA ASSURANCE CO. LTD. and 3 ORS,	MR. S C PANDIT	MR. P J PHUKAN MR. A J SAIKIA MR. R K BHATRA MR. N N BHUYAN MS. A BORA MS. P HUJURI MR. U K DUTTA MR. K BORAH
27	MACApp./935/2018 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD Versus SMTI. PRANITA KUMARI @ PRANITA SARMA AND 5 ORS	MR. K K BHATRA MR. R K BHATRA MR. D BHUYAN MS. A SAIKIA MS RIMPI DUTTA	
28	MACApp./958/2018 WITH LCR	MD SAFIQL ISLAM Versus M/S STAR CEMENT LTD AND ANR	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR. R GOSWAMI (R2) MR. P BARUAH (R1) MS. M SAIKIA (R2) MR. Z ISLAM (R1) MR. P DAS (R1) MS. P BORTHAKUR (R2) MR. N N DUTTA (R1)
29	MACApp./960/2018 WITH LCR	SRI MANIK NAMASUDRA AND 2 ORS Versus AZMAL HUSSAIN LASKAR AND ANR	MR. M TALUKDAR MR. A SHAKIL	MS. R D MOZUMDAR (R-3) MS. C MOZUMDAR (R-3) MS. J ROY (R-3) MR. S P SHARMA (R-3)
30	I.A.(Civil)/989/2018 in MACApp./187/2018 WITH MACApp./187/2018	PHANIDHAR DAS Versus HOMESWAR BARMAN Versus PHANIDHAR DAS Versus HOMESWAR BARMAN	MR. R MAZUMDAR MS. P RAI MR. H BEZBARUAH MR. U SARMA MR. R MAZUMDAR	MR. A DUTTA MRS. P M DUTTA
31	I.A.(Civil)/1507/2018 in MACApp./344/2018	KRISHNA RAJBONGSHI Versus HOMESWAR BARMAN AND 2 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA	MR. A DUTTA MRS. P M DUTTA

	WITH MACApp./344/2018	KRISHNA RAJBONGSHI Versus HOMESWAR BARMAN AND 2 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA	
32	I.A.(Civil)/2665/2018 in MACApp./679/2018	NEW INDIA ASSURANCE COMPANY LTD Versus SMT DIPTI PARDHIYA AND 4 ORS	MR. K K BHATRA MR. R K BHATRA MS P HUJURI MS. A SAIKIA	
	WITH MACApp./679/2018	NEW INDIA ASSURANCE COMPANY LTD Versus SMT DIPTI PARDHIYA AND 4 ORS	MR. K K BHATRA MR. R K BHATRA MS P HUJURI MS. A SAIKIA	
	WITH I.A.(Civil)/2666/2018 in MACApp./679/2018	NEW INDIA ASSURANCE COMPANY LTD Versus SMT DIPTI PARDHIYA AND 4 ORS	MR. K K BHATRA MR. R K BHATRA MS P HUJURI MS. A SAIKIA	
33	I.A.(Civil)/3063/2018 in MACApp./756/2018	SRI JAYANTA RAJBONGSHI Versus SRI HOMESWAR BARMAN AND 2 ORS	MR. R MAZUMDAR MR H BEZBARUA MR. U SARMA	MR. A DUTTA MRS. P M DUTTA
	WITH MACApp./756/2018	SRI JAYANTA RAJBONGSHI Versus SRIHOMESWAR BARMAN AND 2 ORS	MR. R MAZUMDAR MR H BEZBARUA MR. U SARMA	
34	MACApp./19/2019 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD Versus SRI SARAT KALITA AND 2 ORS	MR. K K BHATRA MR. R K BHATRA MS RIMPI DUTTA MR. A KALITA MR. A LAHKAR MR. D BHUYAN	
35	MACApp./45/2019 WITH LCR	BAHERA KHATUN AND 4 ORS Versus THE REGIONAL MANAGER NEW INDIA ASSURANCE CO. LTD AND 2 ORS	MR. A R AGARWALA	MR. K K BHATTA (R1) MR J JOHN (R1) MS JONA TALUKDAR (R1)
36	MACApp./50/2019 WITH LCR	NURJAHAN KHATUN AND 2 ORS Versus REGIONAL MANAGER NEW INDIA ASSURANCE CO LTD 2 ORS	MR. A R AGARWALA	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MS B KASSHYAP
37	MACApp./95/2019 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD Versus SMTI NAYAN BARHOI AND ANR	MR. K K BHATRA MR. R K BHATRA MS RIMPI DUTTA MR. D BHUYAN	
38	MACApp./148/2019 WITH LCR	SRI MAHENDRA BORTHAKUR Versus SRI MUSAFIR RAY AND ANR	MR. A K GUPTA MR H J TAMULI MR. R S MISHRA	MR. A J SAIKIA (R2) MR. A K SAHU MR. S SAHU MR. B KAKATI (R2)
39	MACApp./156/2019 WITH LCR	SRI ANANDA MOHAN MILI Versus SRI BHUGIDHAR BARUAH AND ANR	MR. P MAHANTA MR. C M MAHANTA	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
40	MACApp./246/2019 WITH LCR	BABUL SAIKIA Versus SRI IAINHLANG DKHAR AND 2 ORS.	MR. P SUNDI	MR. R GOSWAMI MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA MS M BAISHYA
41	MACApp./428/2019 WITH LCR	SHRI KAMAL TALUKDAR Versus SRI HOMESWAR BARMAN AND 2 ORS.	MRS P BARMAN MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P K DEVI	MR. A DUTTA MRS. P M DUTTA
42	MACApp./429/2019	SRI LAKHI BARMAN Versus THE NEW INDIA INSURANCE COMPANY LIMITED AND ANR	MR A HUSSAIN MR. A T SARKAR MS. R RAHMAN	MRS. B ACHARYA MR. A ACHARYA

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LEAVE NOTE OF ADVOCATES FOR 12/12/2020

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1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
4)	MR. B NATH	02-12-2020	To	24-12-2020
5)	MS. S KEJRIWAL	08-12-2020	To	18-12-2020
6)	MRS S KEJRIWAL	08-12-2020	To	18-12-2020
7)	MS. M BORAH	10-12-2020	To	14-12-2020
8)	MR D K DEY	10-12-2020	To	22-12-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 2

[THIS COURT WILL SIT IN ORIGINAL COURT NO. 5

UNITED INDIA INSURANCE CO. LTD.

CONCILIATORS:-

1) Ms. Giti Kakati Das

2) Mr. Ramani Mohan Choudhury]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	I.A./10/2016 in MACApp./263984/2015	UNITED INDIA INSURANCE CO. LTD. Versus BHANITA DEVI and 2 ORS,	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MR A SHARMA	MR.T DEURI(R-3) MRS.R S DEURI(R-3) MR G DEKA R-3 MR.A N I HUSSAIN(R-3) MR. S BISWAS(R-1) MR.J RABHA(R-3) MR.N I CHOWDHURY(R-1)
	WITH MACApp./263984/2015 (Filing Number)	UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI BHANITA DEVI and 2 ORS		
2	MACApp./170/2017 WITH LCR	M/S UNITED INDIA INSURANCE LTD. Versus KHAIRUN NESSA and 2 ORS	MR.K K DEY MRV K BAROOAH MRS BAISHYA	MR.S C BISWAS(R-2) MR.I HUSSAIN(R-2) MR.P BISWASR-2
3	MACApp./520/2017 WITH LCR	DHARMESWAR RABHA and 2 ORS Versus THE REGIONAL MANAGER UNITED INDIA INSURANCE CO. LTD and ANR	MR.A R AGARWALA MD.K ALI	MR. K K DEY MR V K BAROOAH
4	MACApp./650/2017 CAVT. NO. 967/2016 WITH LCR	UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI MITHU BORDOLOI and ANR	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MR A SHARMA	MR.A SARMA MR.D SAIKIA FOR CAVEATOR
5	MACApp./106/2018 WITH LCR	UNITED INDIA INSURANCE COMPANY LTD. Versus SMTI PRATIMA MEDHI and 2 ORS.	MR. S S SHARMA MS. L SHARMA MR. A SHARMA MR. B J MUKHERJEE	MS. R KALITA (R - 1 and 2) MS. B DAS MS. S DAS (R - 1 and 2) MS. K TALUKDAR (R -1 and 2)
6	MACApp./203/2018 WITH LCR	M/S UNITED INDIA INSURANCE CO LTD Versus SMT KALPANA DAS AND 3 ORS	MR. R K BHATRA MS. A BORA MS. P HUJURI	MR. G JALAN (R- 1 to 3)
7	MACApp./221/2018 WITH LCR	MUSTT BULUWARA BEGUM AND 2 ORS Versus UNITED INDIA INSURANCE CO. LTD AND 2 ORS	MR. M TALUKDAR MR. A SHAKIL MR. M UDDIN	MR. R C PAUL MS L DAS

8	MACApp./295/2018 WITH LCR	THE UNITED INDIA INSURANCE COMPANY LTD Versus KULSUM BEGUM AND 6 ORS	MR. A DUTTA MRS. P M DUTTA	MR. A R AGARWALA (R1 & 2) MR. A LAL MS. K L R YANTHAN MR A BRAHMA MD. K ALI
9	MACApp./356/2018 WITH LCR	SMTI BIMALA KAWAR Versus BABUL DAS AND 2 ORS	MR. S C BISWAS MS A DAS MS. U NANDA MR. P S BISWAS MS. J GHOSH MR. P BISWAS	MR. R GOSWAMI (R3) MS. M SAIKIA (R3) MR. S A HUSSAIN (R2) MR D J HALOI (R1) A HUSSAIN (R2) MS. P BORTHAKUR (R3)
10	MACApp./413/2018 WITH LCR	M/S UNITED INDIA INSURANCE CO. LTD Versus SRI THANERWAR BARUAH AND 3 ORS	MD. A AHMED	MR. R S MISHRA (R1, R2) MR. P BORDOLOI (R1, R2) MS M NIROLA (R1, R2)
11	MACApp./415/2018	UNITED INDIA INSURANCE COMPANY LTD Versus SRI MANASH PRATIM BORA AND 3 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
12	MACApp./431/2018 WITH LCR	KANIKA RABHA AND 2 ORS Versus THE REGIONAL MANAGER UNITED INDIA INSURANCE CO. LTD AND ANR	MR. A R AGARWALA	MR H BURAGOHAİN (R1) MR S S SHARMA (R1) MR. B J MUKHERJEE (R1)
13	MACApp./555/2018 WITH LCR	UNITED INDIA INSURANCE CO. LTD Versus MD ABED ALI AND ANR	MR. A TALUKDAR MR. J TALUKDAR MR. K K BHATTA MRS. R DEVI MR J JOHN	
14	MACApp./556/2018 WITH LCR	UNITED INDIA INSURANCE COMPANY LIMITED Versus SRI ARJUN KOUL AND 3 ORS	MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE	MR. B BISHAYA
15	MACApp./669/2018 WITH LCR	NIRODA RABHA AND ANR Versus THE REGIONAL MANAGER UNITED INDIA INSURANCE CO. LTD AND ANR	MR. A R AGARWALA	MR. A J SAIKIA (R1) MR. U K DUTTA (R1) MR. B KAKATI (R1) MS B KASSHYAP (R1) MR. K BORA (R1)
16	MACApp./711/2018	KABITA DAS Versus THE REGIONAL MANAGER UNITED INDIA INSURANCE CO. LTD AND ANR	MR. A R AGARWALA	
17	MACApp./742/2018 WITH LCR	THE UNITED INDIA INSURANCE COMPANY LTD Versus SMT SANMONI CHETIA AND 6 ORS	MR. A DUTTA MRS. P M DUTTA	
18	I.A.(Civil)/845/2018 WITH LCR in MACApp./169/2018 WITH MACApp./169/2018	UNITED INDIA INSURANCE CO. LTD Versus MST. HAFIZA ISLAM LASKAR	MD. A AHMED	
		UNITED INDIA INSURANCE CO. LTD Versus MST. HAFIZA ISLAM LASKAR	MD. A AHMED	MR. A K DUTTA MR. B PURKAYASTHA MR A B DEY MR. S SUTRADHAR (R6, R8) MS J DEKA (R7)
19	MACApp./855/2018 WITH LCR	UNITED INDIA INSURANCE COMPANY LTD Versus SMTI BINITA KALITA and 5 ORS	MR. R GOSWAMI MR. I ALAM MS. M SAIKIA	MR. T J MAHANTA (R-1) MS. P BHATTACHARYA (R- 1) MS. M KALITA (R-1) MR. A BARUA (R-1) MR. S SINGH (R-1)
20	I.A.(Civil)/2567/2018 in MACApp./652/2018	SMT ARCHANA DAS Versus THE REGIONAL MANAGER UNITED INDIA INSURANCE COMPANY LIMITED AND 2 ORS	MRS. S ROY MS I DAS	

	WITH MACApp./652/2018	SMT ARCHANA DAS Versus THE REGIONAL MANAGER UNITED INDIA INSURANCE COMPANY LIMITED AND 2 ORS	MRS. S ROY MS I DAS	MD. A AHMED (R1)
21	I.A.(Civil)/2620/2018 in MACApp./666/2018	DIPALI DAS AND 3 ORS Versus THE REGIONAL MANAGER UNITED INDIA INSURANCE CO. LTD AND ANR	MR. A R AGARWALA	MR. R C PAUL (R1) MS L DAS (R1)
	WITH MACApp./666/2018	DIPALI DAS AND 3 ORS Versus THE REGIONAL MANAGER UNITED INDIA INSURANCE CO. LTD AND ANR	MR. A R AGARWALA	
22	I.A.(Civil)/2770/2018 in MACApp./704/2018	THE UNITED INDIA INSURANCE COMPANY LTD Versus SRI AMARENDRA KALITA AND 2 ORS	MR. A DUTTA MRS. P M DUTTA	MS. R R SARMAH BARUAH (R1) MR D MONDAL (R1) DR. UTPALJEET BARUAH (R1) MR. P SARMA (R1)
	WITH MACApp./704/2018	THE UNITED INDIA INSURANCE COMPANY LTD Versus SRI AMARENDRA KALITA AND 2 ORS	MR. A DUTTA MRS. P M DUTTA	
23	I.A.(Civil)/3905/2018 in MACApp./943/2018	THE UNITED INDIA INSURANCE COMPANY LTD Versus MD MOFIDUL ISLAM AND 4 ORS	MR. A DUTTA MRS. P M DUTTA	MR. K K BHATTA MR. D DAS MR. B J TALUKDAR MS R DEVI
	WITH MACApp./943/2018	THE UNITED INDIA INSURANCE COMPANY LTD Versus MD MOFIDUL ISLAM AND 4 ORS	MR. A DUTTA MRS. P M DUTTA	MR. K K BHATTA MS R DEVI
24	I.A.(Civil)/3930/2018 in MACApp./948/2018	THE UNITED INDIA INSURANCE CO. LTD Versus SUMITRA DEVI AND 8 ORS	MR. A BARKATAKI	MR. S K JAIN (R1-R7) MR. B K JAIN (R1-R7) MR. S PAUL MR. U SAIKIA
	WITH MACApp./948/2018	THE UNITED INDIA INSURANCE CO. LTD Versus SUMITRA DEVI AND 8 ORS	MR. A BARKATAKI	MR. S K JAIN (R1-R7) MR. B K JAIN (R1-R7)
25	MACApp./53/2019 WITH LCR	MUSTT FULBANU BEGAM Versus SRI KRISHNA SAHA AND 2 ORS	MR D K KALITA MR. K K PARASAR	MR. R C PAUL (R3) MS M BHARATI (R3)
26	MACApp./75/2019	RAJKUMAR RABHA AND ANR Versus THE REGIONAL MANAGER UNITED INDIA INSURANCE CO. LTD AND ANR	MR. A R AGARWALA	MR S S SHARMA MR. B J MUKHERJEE
27	MACApp./116/2019 WITH LCR	M/S UNITED INDIA INSURANCE CO. LTD Versus SYEDA MANJUMA BEGUM AND 2 ORS	MD. A AHMED	MR. Z IQBAL (R1-R2) MR. R BORUAH MR D MONDAL (R1-R2)
28	MACApp./133/2019 WITH LCR	BILLAL HUSSAIN Versus THE REGIONAL MANAGER UNITED INDIA INSURANCE CO. LTD AND ANR	MR. A R AGARWALA	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MR D BHUYAN MS M N KONYAK
29	MACApp./276/2019 WITH LCR	LAISHREE MOCHAHARY @ MUCHAHARY AND ANR Versus REGIONAL MANAGER, UNITED INDIA INSURANCE CO. LTD. AND 2 ORS	MR. A R AGARWALA	MR. K K DEY MR V K BAROOAH
30	MACApp./293/2019 WITH LCR	UNITED INDIA INSURANCE CO. LTD., Versus SRI MANABENDRA BARMAN AND 2 ORS.	MR. B K PURKAYASTHA MD. A AHMED MS. M BORUAH L KALITA	MR. L K BORAH MR. J PAWE

31	MACApp./308/2019	MD. ABDUL HALIM SHEIKH @ HALIM SHEIKH Versus UNITED INDIA INS. CO. LTD and 2 ORS	MR. O P BHATI MR. Z IQBAL MR. D MONDAL MS.B BHUYAN	MR. B K PURKAYASTHA MR. K K BHATTA MS. K DEKA(R-1) MS. U K PURKAYASTHA(R-1)
32	MACApp./328/2019	SHRI JAYANTA GOGOI Versus MS. REKHA GUPTA AND 2 ORS.	MR. N BHATRA MR G JALAN	MR. K K BHATTA MR J JOHN
33	MACApp./363/2019 WITH LCR	UNITED INDIA INSURANCE COMPANY LTD., Versus RAJYA BALA DAS @ RAJYA ROY AND 5 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. J K DAS
34	MACApp./369/2019	BORNALI BORO BOSUMATARY AND ANR Versus REGIONAL MANAGER, UNITED INDIA INSURANCE CO. LTD. AND 2 ORS.	MR. A R AGARWALA	MR. K K DEY MR V K BAROOAH
35	MACApp./435/2019 WITH LCR	UNITED INDIA INSURANCE CO. LTD., Versus MD. AMIR HUSSAIN AND 2 ORS.	MR. S DUTTA MRS. S ROY	MR B CHANDA (R1)
36	MACApp./454/2019 WITH LCR	UNITED INDIA INSURANCE CO LTD Versus SMTI RAKHANTI RABHA and 6 ORS	MS.N MODI MS. M CHOUDHURY MR.S DUTTA MR.SIDHANT DUTTA MS.S THAKURIA	MR. A MANNAF (R1 TO R5) MD A S ALI (R1 TO R5) MR. B C THAKURIA (R1 TO R5)
37	I.A.(Civil)/468/2019 in MACApp./13090/2018 WITH MACApp./13090/2018 (Filing Number)	UNITED INDIA INSURANCE CO. LTD Versus SHRI PRAFULLA DAS @ SHRI PRAFULLA CHANDRA DAS AND ANR UNITED INDIA INSURANCE CO. LTD Versus SHRI PRAFULLA DAS @ SHRI PRAFULLA CHANDRA DAS AND ANR	MR. A J SAIKIA MR. U K DUTTA MS B KASSHYAP	
38	MACApp./472/2019 WITH LCR	UNITED INDIA INSURANCE CO. LTD. Versus SMTI. NIRU KALITA AND 6 ORS.	MS S MOCHAHARI MR SISHIR DUTTA MS. M CHOUDHURY MS M BORCHETIYA MR. S DUTTA MS M GAZLOO	
39	MACApp./573/2019 WITH LCR	NITU MONI CHETRY AND ANR Versus THE REGIONAL MANAGER UNITED INDIA INSURANCE CO. LTD AND 2 ORS	MR. A R AGARWALA MD. K ALI MS. R LAILA	MR. K K BHATTA MS R DEVI
40	MACApp./604/2019	MST. SAFURA KHATOON @ SUGURA KHATUN AND 2 ORS Versus SYED NAZRUL ISLAM AND 2 ORS	MR D MONDAL MR. P SARMA	MS N NATH MR. M DUTTA

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LEAVE NOTE OF ADVOCATES FOR 12/12/2020

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1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
4)	MR. B NATH	02-12-2020	To	24-12-2020
5)	MS. S KEJRIWAL	08-12-2020	To	18-12-2020
6)	MRS S KEJRIWAL	08-12-2020	To	18-12-2020
7)	MS. M BORAH	10-12-2020	To	14-12-2020
8)	MR D K DEY	10-12-2020	To	22-12-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

NATIONAL LOK ADALAT CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Saturday, 12th December 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MIR ALFAZ ALI

COURT NO: 3

[THIS COURT WILL SIT IN ORIGINAL COURT NO. 9

NATIONAL INSURANCE CO. LTD.

CONCILIATORS:-

- 1) Ms. Baharun Saikia
- 2) Ms. Nirupama Baruah]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING			
1 MACApp./78/2016	SRI BIVASH DEY SARKAR Versus MD RAHMAT ULLAH and 2 ORS	MR. S K JAIN MR. B K JAIN MS. P C B NAIR MR. D SHARMA	MS. R D MOZUMDAR (R3) MS J H CHOUDHURY (R1) MS. S ROY (R-3) MR. P A AHMED (R2) MR. M R Z CHOUDHURY (R1) MS. C MOZUMDAR (R3) MR. S P SHARMA (R3) MS. I DAS (R-3) MD. H BHUYAN (R1)
2 MACApp./275/2016 WITH LCR	SRI LAKHINANDAN BORAH Versus THE NATIONAL INSURANCE CO. LTD and 2 ORS	MS.S KHANIKAR MS.P BARUAH	MR.B K PURKAYASTHA MR. A J SAIKIA MR. A BARUA MR.B BISHAYA MS.K DEKA
3 MACApp./318/2016 WITH LCR	SMT ROMA RANI NATH Versus SRI DIPAK DAS and 2 ORS	MR.D K KALITA MR.K K PARASAR	MR.A J SAIKIA(R-3) MR.U K DUTTA(R-3) MR.B KAKATIR-3 MR.K BORAH(R-3)
4 MACApp./319/2016	PINJIRA BEGUM and 4 ORS, Versus THE REGIONAL MANAGER and ANR,	MR.A R AGARWALA	MR.A J SAIKIA MR.U K DUTTA MR.B KAKATI MR.K BORAH
5 MACApp./359/2016 WITH LCR	SMTI ANJU DEVI and 3 ORS Versus SRI ABDHESH SINGH and ANR	MRG JALAN MR.P K BAJAJ	MS.R D MOZUMDAR(R-2) MS.C MOZUMDAR(R-2) MR.S P SHARMAR-2
6 MACApp./8/2017 WITH LCR	NATIONAL INSURANCE COMPANY LIMITED Versus SIBA KANTA GOSWAMI and 2 ORS	MR.R C PAUL MS.S ROY	MR.A R AGARWALA
7 MACApp./52/2017 WITH LCR	SMTI SUMITRA BALA DAS Versus NATIONAL INSURANCE CO. LTD and 2 ORS	MR.B BISHAYA MR.B U LASKAR	MRS. S ROY (R1) MR.D K JAIN (R-2) MS. I DAS (R1)
8 MACApp./140/2017 WITH LCR	NATIONAL INSURANCE COMPANY Versus DIP RANJAN TALUKDAR and 2 ORS	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE	MR G ALAM(R-1) MR.P BARMAN(R- 2&3)

9	MACApp./141/2017 CAVT. NO. 1530/14 WITH LCR	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI MILAN DAS	MS.R D MOZUMDAR	MR.A R AGARWALA MD.K ALI(FOR CAVEATOR)
10	MACApp./181/2017 WITH LCR	SRI BADAL RAY Versus THE NATIONAL INSURANCE COMPANY LIMITED and ANR	MR. D BARMAN MR. A DAS MR. S BARUAH MR. D CHOUDHURY MS. D BARUAH MR. S BORAH	MR. A DUTTA(R-1) MRS. P M DUTTA (R-1)
11	MACApp./228/2017 WITH LCR	SMT USHA RANI BAISHYA and 4 ORS Versus MD ABDUL KARIM and 2 ORS	MR.T H HAZARIKA MR.M CHETIA MR.A RASHID	MR. B CHOWDHURY MS. C MOZUMDAR MR. S P SHARMA MR. A HOQUE
12	MACApp./417/2017 WITH LCR	NATIONAL INSURANCE COMPANY LIMITED Versus SMTI JAMUNA MANDAL and 4 ORS	MS.S ROY	MD.A HUSSAIN(R1-4) MR.A T SARKARR1-4 MS.T BEGUM(R1-4) MS.B DAS(R1-4) MDK RAHMAN(R1-4)
13	MACApp./463/2017 WITH LCR	NATIONAL INSURANCE COMPANY LIMITED Versus SMTI SWARNA DUTTA and 5 ORS	MR. S S SHARMA MS. L SHARMA MR A SHARMA MR. B J MUKHERJEE	MR. R K DUTTA MR D MONDAL
14	MACApp./539/2017 WITH LCR	SMTI BORODA ADHIKARY and ANR Versus M/S NATIONAL INSURANCE CO. LTD and ANR	MR.O P BHATI MR.T C DAS MR D MONDAL MR.P SARMA MR.S KHAN	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
15	MACApp./602/2017 WITH LCR	SMTI RITA KALITA and ANR Versus THE DIVISIONAL MANAGER NATIONAL INSURANCE CO. LTD and 4 ORS	MR.M TALUKDAR MR.T PAUL	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
16	MACApp./292/2018 WITH LCR	NATIONAL INSURANCE COMPANY LIMITED Versus MD IQBAL HUSSAIN @ EKBAL HUSSAIN AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. M KHAN (R 1) MR. J RAHMAN (R 1) MS. KAKALI DEVI (R 1)
17	MACApp./302/2018 WITH LCR	NATIONAL INSURANCE COMPANY LTD Versus SMTI REKHA SARKAR	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MS P HAJURI	MR. S MUKTAR MR. Z IQBAL MR. S RAHMAN (R1, R2) MR. B CHOWDHURY (R3) MR. A C AZAD (R3)
18	MACApp./561/2018 WITH LCR	SMTI MOUSUMI GOGOI AND ANR Versus THE NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS	MR. T ISLAM MR. Z IQBAL MS. S PARBIN MS. A MESEN	MR. A J SAIKIA MR. R SARMA (R1) MR. B KAKATI
19	MACApp./586/2018 WITH LCR	SMTI BINAPANI GOGOI AND 3 ORS Versus M/S NATIONAL INSURANCE COMPANY LIMITED	MR A BARMAN MR. P HAZARIKA MR. H S BORAH	MR K BORA (R1) MR. B K PURKAYASTHA (R1) MR. A J SAIKIA (R1) MR. B KAKATI (R1) MS B KASSHYAP (R1) MS. M BORUAH (R1) L KALITA (R1)
20	MACApp./649/2018	NATIONAL INSURANCE CO. LTD. Versus RUMI BARUAH AND 3 ORS.	MR. B K PURKAYASTHA MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA MS. M BORUAH	MR. Z IQBAL (R1, R2) MR. S RAHMAN (R1, R2)
21	MACApp./716/2018	SMTI PREMA CHUTIA CHETIA @ PREMA CHUTIA GOGOI AND ANR Versus SRI UPENDRA BORGHAIN AND 2 ORS	MS. R R SARMAH BARUAH MR D MONDAL DR. UTPALJEET BARUAH	MR. R K BHATRA (R3) MS. S BURAGOHAIN (R3)
22	MACApp./852/2018 WITH LCR	NATIONAL INSURANCE COMPANY LIMITED Versus PAPU BORAH and 2 ORS	MRS. S ROY	MR D MONDAL

23	MACApp./921/2018 WITH LCR	SRI ROWEL SON ENGTI Versus M/S NATIONAL INSURANCE CO. LTD AND 2 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. S SINGH MR. A BORUA	MRS. S ROY (R1) MS. I DAS (R1)
24	MACApp./925/2018 WITH LCR	SRI KISHAN NATH Versus M/S NATIONAL INSURANCE CO. LTD AND 2 ORS	MS. P BHATTACHARYA MR. A BORUA	MR. A DUTTA (R1) MRS. P M DUTTA (R1)
25	MACApp./970/2018	THE NATIONAL INSURANCE CO. LTD. Versus MST. MONIMA BEGUM and 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MS. B BORAH	MR. Z IQBAL (R-1) MR. K KALITA (R-1) MS. S PARBIN (R-1)
26	I.A.(Civil)/1975/2018 in MACApp./505/2018	NATIONAL INSURANCE COMPANY LTD. Versus SMTI SOROJ BORAH	MR. R K BHATRA MR. A SAIKIA MS. A BORA MS. A A KHANAM	MR. S MUKTAR (R1, R2) MR. S RAHMAN (R1, R2)
	WITH MACApp./505/2018	NATIONAL INSURANCE COMPANY LTD. Versus SMTI SOROJ BORAH	MR. R K BHATRA MR. A SAIKIA MS. A BORA MS. A A KHANAM	MR. S MUKTAR (R1, R2) MR. S RAHMAN (R1, R2)
27	MACApp./42/2019	MOMI SONOWAL AND 3 ORS Versus THE REGIONAL MANAGER NATIONAL INSURANCE CO. LTD AND ANR	MR. A R AGARWALA	MS. R D MOZUMDAR (R1) MS. C MOZUMDAR (R1) MR. S P SHARMA (R1)
28	MACApp./84/2019 WITH LCR	NATIONAL INSURANCE COMPANY LIMITED Versus BABUL MAHANTA @ BABUL CH. MAHANTA and 2 ORS	MR. R C PAUL MRS. S ROY	MR. Z IQBAL(R-1) MR. K KALITA(R-1) MS. S PARBIN
29	MACApp./96/2019 WITH LCR	THE NATIONAL INSURANCE COMPANY LTD. Versus MD SAHIDUL ISLAM and 2 ORS	MR. A DUTTA MRS. P M DUTTA	MR. M KHAN (R1) MR. J RAHMAN (R1) KAKALI DEVI (R1)
30	MACApp./101/2019 WITH LCR	NITAI DEB NATH Versus RAJU DAS AND ANR	MR M BEZBARUAH MR. A LAL MR B DAS MR A BRAHMA	MRS. S ROY (R2) MR. N K KALITA MRS. P M DUTTA
31	MACApp./124/2019 WITH LCR	NURBHANU BEGUM @ KHATUN AND ANR Versus REGIONAL MANAGER NATIONAL INSURANCE COMPANY LTD AND ANR	MR. A R AGARWALA MS. K L R YANTHAN MS. R LAILA MD. K ALI	MR. R K BHATRA (R1) MR. A SAIKIA (R1) MR D BHUYAN (R1) MS M N KONYAK (R1)
32	MACApp./142/2019 WITH LCR	SMT BARONI FIAGO Versus SRI AJIT KUMAR SAIKIA AND 2 ORS	MR B PUSHILAL	MR. R K BHATRA MR. A SAIKIA MR D BHUYAN MS M N KONYAK
33	MACApp./186/2019	PRANABESH KARMAKAR Versus NATIONAL INSURANCE CO. LTD.	MR. S AHMED MR. F R CHOUDHURY	MR. R K BHATRA MR. A SAIKIA MR D BHUYAN
34	MACApp./188/2019 WITH LCR	PRABIR MONDAL @ PRABIN MONDAL Versus NATIONAL INSURANCE CO. LTD.,	MR. S AHMED MR. F R CHOUDHURY MR. Y ALI	MR. N M DUTTA
35	MACApp./245/2019	KARUNA KANTA MEDHI Versus DIPENDRA KALITA AND ANR	MR. A R AGARWALA	MS. R D MOZUMDAR (R2) MS. C MOZUMDAR (R2) MR. S P SHARMA (R2)
36	MACApp./253/2019	MD ASAM AHMED Versus SHRI DURLAV NATH and ANR	MR. B CHETRI MR. K K PARASAR	MS. S ROY(R-2) MS. I DAS
37	MACApp./262/2019	SMTI. ARCHANA SINGH AND 2 ORS. Versus SRI SINAM BINON SINGH AND 2 ORS.	MR D MONDAL DR. UTPALJEET BARUAH MR. P SARMA	MRS. S ROY MS. I DAS
38	MACApp./348/2019 WITH LCR	TREILIN PARIONG AND ANR Versus THE REGIONAL MANAGER, NATIONAL INSURANCE CO. LTD AND ANR	MR. A R AGARWALA	MR. A J SAIKIA MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MR. B KAKATI MS B KASSHYAP MS B KASSHYAP

39	MACApp./389/2019	MADHUMALA KARMAKAR Versus NATIONAL INSURANCE CO. LTD	MR. S AHMED MR. F R CHOUDHURY MR. Y ALI	MR. K K BHATRA MR. R K BHATRA MS R GANGAWAT MS M N KONYAK
40	I.A.(Civil)/681/2020 in MACApp./2412/2020	THE NATIONAL INSURANCE COMPANY LIMITED Versus DR. DHIMAN JYOTI BORA AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. S S S RAHMAN (R1) MR. M R SODIAL (R1) MR K BROOK (R1)
	WITH MACApp./2412/2020 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED Versus DR. DHIMAN JYOTI BORA AND 2 ORS		

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LEAVE NOTE OF ADVOCATES FOR 12/12/2020

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1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
4)	MR. B NATH	02-12-2020	To	24-12-2020
5)	MS. S KEJRIWAL	08-12-2020	To	18-12-2020
6)	MRS S KEJRIWAL	08-12-2020	To	18-12-2020
7)	MS. M BORAH	10-12-2020	To	14-12-2020
8)	MR D K DEY	10-12-2020	To	22-12-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Saturday, 12th December 2020]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 4

[THIS COURT WILL SIT IN ORIGINAL COURT NO. 11]

NATIONAL INSURANCE CO. LTD, NEW INDIA ASSURANCE CO. LTD., UNITED INDIA INSURANCE CO.LTD., BAJAJ ALLIANCE GENERAL INSURANCE CO.LTD. & THE ICICI LOMBARD GENERAL INSURANCE CO. LTD.

CONCILIATORS:-

- 1) Ms. Shabana Aziz Choudhury**
- 2) Ms. Nikita Barooah**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	MACApp./202/2016 CAVT. NO. 1072/2015 WITH LCR	BAJAJ ALLIANCE GENERAL INSURANCE CO. LTD. Versus PAWAN KUMAR AGARWALA	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MR A SHARMA	MR.T ISLAM MS.A BEGUM MS.S PARBIN MR.N DUBEY FOR CAVEATOR
2	I.A.(Civil)/1357/2016 in MACApp./281414/2016 WITH MACApp./281414/2016 (Filing Number)	RELIANCE GENERAL INSURANCE CO. LTD. Versus SMTI JESHINA BEGUM and 4 ORS, RELIANCE GENERAL INSURANCE CO. LTD Versus SMTI JESHINA BEGUM and 4 ORS	MR.A TALUKDAR MS.L SHARMA MR.K K BHATTA MR.J JOHN MR.S P ROY MR.R P N SINGH MR.K RAJBONGSHI	MR D MONDAL DR. UTPALJEET BARUAH
3	MACApp./86/2017 CAVT. NO. 410/2016 WITH LCR	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD Versus SMTI KALPAN KUMARI DEKA and 5 ORS	MR.S BHUYAN MR.R GOSWAMI MS.P BORTHAKUR	MR.S M SARMA MR.K GOGOI MS.S MEDHI R-5 MRS.R GOGOI(R-5) MRS.S DEKA(R-5) FOR CAVEATOR MR.A BAISHYA
4	MACApp./459/2017 WITH LCR	BAJAJ ALLIANZE GENERAL INSURANCE COMPANY LIMITED Versus SMTI PUSPALATA SAIKIA and 47 ORS	MR.R C PAUL	MRD MONDAL MR.P SARMA
5	MACApp./626/2017 WITH LCR	M/S BAJAJ ALLIANZ GENERAL Versus MUSTT ABJAN NESSA and 3 ORS	MS.L SHARMA MR.K K BHATTA MR.J JOHN	
6	MACApp./273/2018	M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED Versus PHULTON BIBI AND 3 ORS.	MR. P HAZARIKA MR A BARMAN MR D SAIKIA	MR. M TALUKDAR(R1) MS. T DAS MR. A DAS MR. D K BORAH MR. S BISWAS MR. A SHAKIL(R1)

7	I.A.(Civil)/861/2018 in MACApp./172/2018	THE RELIANCE GENERAL INSURANCE CO. LTD. Versus SMTI FULMOTI YADAV AND 4 ORS,	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MR. K BORAH	
	WITH MACApp./172/2018	THE RELIANCE GENERAL INSURANCE COMPANY LTD Versus SMT FULMOTI YADAV AND 4 ORS	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MR. K BORAH	
8	I.A.(Civil)/879/2018 in MACApp./174/2018	THE RELIANCE GENERAL INSURANCE CO. LTD Versus SMTI KALAWATI DEVI AND 8 ORS	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MR. K BORAH	
	WITH MACApp./174/2018	THE RELIANCE GENERAL INSURANCE CO. LTD Versus SMTI KALAWATI DEVI AND 8 ORS	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MR. K BORAH	
9	I.A.(Civil)/1249/2018 in MACApp./252/2018	THE ICICI LOKBARD GENERAL INSURANCE COMPANY LIMITED Versus MD KADUSH ALI AND 3 ORS	MR. A J SAIKIA MR. U K DUTTA MR. K BORAH	
	WITH MACApp./252/2018	THE ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED Versus MD KADUSH ALI AND 3 ORS	MR. A J SAIKIA MR. U K DUTTA MR. K BORAH	MR. R ALI MR. H N ISLAM
10	I.A.(Civil)/2758/2018 in MACApp./702/2018	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD Versus SMT ARATI RANI SHIL @ SEAL AND 2 ORS	MR T KALITA	MR. F A HASSAN MD. I HUSSAIN
	WITH MACApp./702/2018	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD Versus SMT ARATI RANI SHIL @ SEAL AND 2 ORS	MR T KALITA	MR K G DAS MR K BHUYAN
11	MACApp./430/2019 WITH LCR	M/S. NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI. MANJU MITTAL AND 3 ORS.	MR. K K BHATTA MR J JOHN MS. R DEVI	MS D D ROY
12	MACApp./450/2019 WITH LCR	THE NEW INDIA ASSURANCE COMPANY LTD. Versus SALEHA KHATUN AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. B HALDAR MR. P SAIKIA MR B DEORI
13	MACApp./508/2019 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD., Versus SMTI. PADUMI DAS AND ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. M TALUKDAR MR. M TALUKDAR MR. A SHAKIL
14	MACApp./523/2019 WITH LCR	JOHIRUDDIN @ JOHIRUDDIN SHEIKH AND 5 ORS Versus NEW INDIA ASSURANCE COMPANY LIMITED AND 2 ORS	MR. D DAS MR. B J TALUKDAR	MR. R GOSWAMI MS. M SAIKIA MR D DEKA
15	MACApp./538/2019 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD. Versus SMTI. MANJU PATHAK (SARMA) AND ANR	MR S DUTTA MR. S DUTTA MR. S DUTTA	MS. R R SARMAH BARUAH MR D MONDAL DR. UTPALJEET BARUAH
16	MACApp./615/2019 WITH LCR	MAINUL HOQUE Versus NATIONAL INSURANCE CO. LTD AND 2 ORS	MR. M TALUKDAR MR. A SHAKIL	MR. N M DUTTA
17	MACApp./617/2019 WITH LCR	ALAIHSHREE BRAHMA AND 2 ORS Versus THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE COM. LTD. AND 2 ORS	MR. M KHAN MR. J RAHMAN KAKALI DEVI	MR SISHIR DUTTA MR. S DUTTA MR. S DUTTA MR S DUTTA

18	MACApp./618/2019 WITH LCR	JALUTAN BIBI AND ANR Versus THE DIVISIONAL MANAGER, UNITED INDIA INSURANCE COMPANY LIMITED	MR. M KHAN MR. J RAHMAN KAKALI DEVI	MS S MOCHAHARI MR SISHIR DUTTA MS. M CHOUDHURY MS M BORCHETIYA MR. S DUTTA
19	MACApp./642/2019	SENGCHINA MARAK AND 4 ORS. Versus NEW INDIA ASSURANCE CO. LTD. AND 2 ORS.	MR. D DAS MR. B J TALUKDAR	MR. K K BHATTA MS R DEVI
20	MACApp./645/2019 WITH LCR	GOPAL DAS Versus UNITED INDIA INSURANCE COMPANY LIMITED AND ANR	MR. D DAS MR. B J TALUKDAR	MR A N DAS
21	I.A.(Civil)/648/2019 in MACApp./1981/2019	MONIDA KHATUN Versus THE REGIONAL MANAGER THE NEW INDIA ASSURANCE CO. LTD AND 5 ORS	MR. A R AGARWALA	MR. S MUKTAR MR. Z IQBAL MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MS B KASSHYAP
	WITH MACApp./1981/2019 (Filing Number)	MONIDA KHATUN Versus THE REGIONAL MANAGER THE NEW INDIA ASSURANCE CO. LTD AND 5 ORS		
22	MACApp./674/2019 WITH LCR	ABUL HUSSAIN Versus THE BRANCH MANAGER, UNITED INDIA INSURANCE CO. LTD. AND 2 ORS.	MR. A R AGARWALA	MR. A J SAIKIA
23	MACApp./680/2019	UNITED INDIA INSURANCE CO. LTD Versus SMTI. GOURI DEVI AND 4 ORS	MR. S DUTTA MRS. S ROY MS. I DAS	MR. Z IQBAL (R1,R2,R3) MR D MONDAL (R1,R2,R3)
24	MACApp./681/2019	UNITED INDIA INSURANCE CO. LTD Versus SMTI. MINATI DEVI AND 3 ORS	MR. S DUTTA MRS. S ROY MS. I DAS	MR. Z IQBAL (R1,R2) MR D MONDAL (R1,R2)
25	I.A.(Civil)/733/2019 in MACApp./308189/2017	NATIONAL INSURANCE CO. LTD Versus SMT TARAMAI DAS and 4 ORS	MR. B K PURKAYASTHA MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A R AGARWALA MS. K L R YANTHAN MD. K ALI
	WITH MACApp./308189/2017 (Filing Number)	NATIONAL INSURANCE CO. LTD Versus SMT TARAMAI DAS and 4 ORS	MD.A KHAN MDK RAHMAN	
26	I.A.(Civil)/1655/2019 in MACApp./3193/2019	NEW INDIA ASSURANCE COMPANY LTD., Versus SRI MANTU SAIKIA AND 2 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH MACApp./3193/2019 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD Versus SRI MANTU SAIKIA AND 2 ORS		
27	I.A.(Civil)/1988/2019 in MACApp./3321/2019	SRI GAUTAM TALUKDAR Versus THE NEW INDIA ASSURANCE CO. LTD AND 2 ORS	MR. S C PANDIT	MR. A J SAIKIA MR. B KAKATI MR G S BORO
	WITH MACApp./3321/2019 (Filing Number)	SRI GAUTAM TALUKDAR Versus THE NEW INDIA ASSURANCE CO. LTD AND 2 ORS		
28	I.A.(Civil)/2496/2019 in MACApp./6609/2019	THE NEW INDIA ASSURANCE COMPANY LTD. Versus MAKONI RAHANG AND 3 ORS.	MR. A DUTTA MRS. P M DUTTA	
	WITH MACApp./6609/2019 (Filing Number)	THE NEW INDIA ASSURANCE COMPANY LTD. Versus MAKONI RAHANG AND 3 ORS		

29	I.A.(Civil)/3236/2019 in MACApp./10661/2019	UNITED INDIA INSURANCE CO. LTD., Versus JARINA BEGUM AND 7 ORS.	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MS B KASSHYAP	
	WITH MACApp./10661/2019 (Filing Number)	UNITED INDIA INSURANCE CO. LTD Versus JARINA BEGUM AND 6 ORS		
30	I.A.(Civil)/3875/2019 in MACApp./14987/2019	NEW INDIA ASSURANCE COMPANY LTD. Versus SMTI. AMBIKA DEVI MAHANTA AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MR D DEKA	
	WITH MACApp./14987/2019 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD Versus SMTI. AMBIKA DEVI MAHANTA AND 4 ORS		
31	I.A.(Civil)/3933/2019 in MACApp./8250/2019	THE IFFKO-TOKIA GENERAL INSURANCE COMPANY LTD. Versus MAINA GUPTA AND 5 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH MACApp./8250/2019 (Filing Number)	THE IFFKO-TOKIA GENERAL INSURANCE COMPANY LTD. Versus MAINA GUPTA AND 5 ORS. (A)		
32	MACApp./2/2020 WITH LCR	MD. ASURUDDIN Versus NATIONAL INSURANCE CO. LTD AND 2 ORS	MR. M TALUKDAR MR. A SHAKIL	MR. A DUTTA MRS. P M DUTTA
33	MACApp./21/2020	BHABEN BARUAH Versus SUBRATA BORTHAKUR AND ANR	MR. A R AGARWALA	
34	MACApp./45/2020 WITH LCR	NIRUPAMA BARUAH Versus NATIONAL INSURANCE COMPANY LIMITED	MR. M KHAN MR. J RAHMAN KAKALI DEVI MR R ISLAM	
35	MACApp./55/2020 WITH LCR	FORJUL HOQUE @ FORIJUL HOQUE Versus NEW INDIA ASSURANCE COMPANY LIMITED AND 2 ORS	MR. D DAS MR. B J TALUKDAR	MRS. B ACHARYA MR. A ACHARYA
36	MACApp./73/2020 WITH LCR	M/S ICICI LOMBARD GENERAL INSURANCE CO. LTD. Versus SMTI. RASHMI DAS LAHKAR AND 5 ORS	MR. S BORTHAKUR MS. S KAKATI MR. I K BURAGOHAIN	
37	MACApp./87/2020 WITH LCR	UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI. JEUTI KAKOTI @ DEKA (KAKOTY) AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR D DEKA	MR. A R AGARWALA FOR CAVEATOR
38	MACApp./108/2020	NEW INDIA ASSURANCE CO. LTD. Versus SMTI URBOSHI DEKA and 2 ORS,	MR. A TALUKDAR MR. K K BHATTA MR. J JOHN	
39	MACApp./157/2020 WITH LCR	NABIDUR RAHMAN Versus UNITED INDIA INSURANCE CO. LTD AND ANR	MR. M TALUKDAR MR. A SHAKIL	MR. R K BHATRA MR. A SAIKIA MR D BHUYAN
40	MACApp./161/2020 WITH LCR	BIHULA MUCHAHARY AND 2 ORS. Versus THE NEW INDIA ASSURANCE CO. LTD. AND 2 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI	
41	MACApp./211/2020	RINA DAS AND 2 ORS Versus NATIONAL INSURANCE CO LTD AND 2 ORS	MR. M TALUKDAR MR. A SHAKIL	
42	MACApp./252/2020	NATIONAL INSURANCE COMPANY LTD. Versus CHANDRABATI KAKATI AND 5 ORS.	MR H BURAGOHAIN MR S S SHARMA MR. B J MUKHERJEE	

Versus

MUSSTT. RUJUMA BEGUM and 2 ORS,

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LEAVE NOTE OF ADVOCATES FOR 12/12/2020

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1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
4)	MR. B NATH	02-12-2020	To	24-12-2020
5)	MS. S KEJRIWAL	08-12-2020	To	18-12-2020
6)	MRS S KEJRIWAL	08-12-2020	To	18-12-2020
7)	MS. M BORAH	10-12-2020	To	14-12-2020
8)	MR D K DEY	10-12-2020	To	22-12-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

NATIONAL LOK ADALAT CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Saturday, 12th December 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 5

[THIS COURT WILL SIT IN ORIGINAL COURT NO. 13]

ORIENTAL INSURANCE CO. LTD.

CONCILIATORS:-

- 1) Ms. Papia Chakraborty
- 2) Mr. Binod Kumar Singh]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	MACApp./84/2015 WITH LCR	SRI RAJIB GOGOI Versus BIDYUT HAZARIKA and 2 ORS	MR.I A TALUKDAR MS.P BARMAN MS.P MAZUMDAR	MS.R D MOZUMDAR(R-3) MS.C MOZUMDAR(R-3) MS.P DASR-3
2	MACApp./303/2016 WITH LCR	SMTI INDU MISHRA Versus THE REGIONAL MANAGER ORIENTAL INSURANCE CO. LTD and 2 ORS	MR.A TALUKDAR MR.K K BHATTA MR.J JOHN	MR.R C PAUL(R-1) MR.B DEKA(R- 2&3) MS.P SHANDILYA(R- 2&3) MR.B P CHANGMAI(R- 2&3) MR.K MAJUMDARR- 2and3 MR. S BASUMATARY(R-1)
3	MACApp./373/2016 WITH LCR	THE ORIENTAL INSURANCECO LTD Versus SRI AIONG SHYAM and 2 ORS	MR.S K GOSWAMI MR.A ACHARYA MR.R KATHKATIA	MR.P CHOUDHURY(R-1) MS.S KHANIKAR(R-1) MR.P P DUTTA(R-3) MS.P BARUAH R-1 MR.A BARUA(R-3) MR.A BHATTACHARYA(R-3)
4	MACApp./28/2017 WITH LCR	SRI PRADIP HAZARIKA Versus SRI ROMEN DAS and 2 ORS	MR.P MAHANTA MS.D PAUL MR.C M MAHANTA	MR. R C PAUL (R3) MR.A AHMED(R-3) MS L DAS (R3)
5	MACApp./99/2017 WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD Versus SMTI MALLIKA BEGUM and ANR	MS.R D MOZUMDAR MS.C MOZUMDAR	MR.T H HAZARIKAR-2 MR T KALITA (R 1) MR. S DEKA(R-2) MR.M CHETIA(R-2) MR.A RASHID(R-2) MR.K ISLAM(R-2) MR. A KAKATI (R 1) MR. S J BORDOLOI (R 1)
6	MACApp./355/2017 WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD Versus SMT PRATIMA SONOWAL and 3 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. B CHETRI (R- 1-3) MR. K K PARASAR (R- 1-3)
7	MACApp./370/2017 WITH LCR	BUBUL BARUAH Versus THE REGIONAL MANAGER THE ORIENTAL INSURANCE COMPANY LTD and ANR	MR.A R AGARWALA MR.S SINGH	MS.M CHOUDHURY(R-1) MR.S DUTTA(Sr.Adv.)(R-1) MR.S DUTTA R-1 MR.C SHARMA(R-1)

8	MACApp./518/2017 WITH LCR	THE ORIENTAL INSURANCE CO LTD Versus SRI NITUMONI HAZARIKA and 3 ORS	MR. S K GOSWAMI MR. B K GOSWAMI	MS. P BHATTACHARYA (R2) MR. A BORUA (R2) MR. S SINGH (R2)
9	MACApp./631/2017 WITH LCR	MD FAZAL HAQUE KHAN and 5 ORS Versus BRANCH MANAGER ORIENTAL INSURANCE CO LTD and 2 ORS	MR. M A SHEIKH MD.M H CHOUDHURY MR.N ISLAM MS.F INTAZ MS.A BEGUM	MS S MOCHAHARI (R1) MR SISHIR DUTTA (R1) MS. M CHOUDHURY (R1) MR. C SHARMA (R1) MR. SIDHANT DUTTA (R1) MS M GAZLOO (R1)
10	MACApp./55/2018 WITH LCR	ORIENTAL INSURANCE CO. LTD Versus SMT. NIZARA TUMUNG AND 2 ORS.	MS. M CHOUDHURY MD. A HUSSAIN MR. M CHOUDHURY MR. S DUTTA	MR. C K NATH MR. S MUNIR MR. S K CHOUDHURY
11	MACApp./115/2018 WITH LCR	ORIENTAL INSURANCE CO LTD Versus GIRISH CH. TUMUNG AND 6 ORS	MS.M CHOUDHURY MR. S DUTTA MR. C SHARMA MS. D SWARGIARY MS. S THAKURIA	MR. C K NATH (R1, R2, R3) MR. S MUNIR (R1, R2, R3) MR. S K CHOUDHURY (R1, R2, R3)
12	MACApp./369/2018 WITH LCR	ORIENTAL INSURANCE COMPANY LIMITED Versus NEOWARUN NESSA AND 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR J DAS
13	MACApp./370/2018 WITH LCR	ORIENTAL INSURANCE COMPANY LTD Versus MAINU CHUTIA AND 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. P J PHUKAN (R1-R3) MR H BARUAH (R1-R3)
14	MACApp./459/2018 WITH LCR	ORIENTAL INSURANCE COMPANY LTD Versus SAHAB ALI and 5 ORS	MS.N MODI MR.S DUTTA MR. S DUTTA MR.C SHARMA	MR.S AHMED(R- 1,2&3) MR.Y ALI(R- 1,2&3) MR.F R CHOUDHURY(R- 1,2&3)
15	MACApp./501/2018 WITH LCR	ORIENTAL INSURANCE COMPANY LTD Versus BABUL MALAKARAND 3 ORS	MS. R D MOZUMDAR MR. S P SHARMA MRS C MAZUMDAR	MR. M TALUKDAR MR. A SHAKIL
16	MACApp./539/2018 WITH LCR	MISS RUSHI @ RUCHI THAPA Versus M/S ORIENTAL INSURANCE CO. LTD AND 2 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. S SINGH MR. A BORUA	MS S MOCHAHARI (R1) MR S DUTTA (R1) MS. M CHOUDHURY (R1) MR. B BORAH (R2 & R3) MR. N GOSWAMI (R2 & R3) MR K ROY (R2 & R3) MR. C SHARMA (R1) MR P DEKA (R2 & R3) MS M GAZLOO (R1)
17	MACApp./592/2018 WITH LCR	SUFIA KHATUN Versus THE BRANCH MANAGER ORIENTAL INSURANCE CO. LTD AND 2 ORS	MR. M HUSSAIN MR A RASHID MD. I H KHAN	MR. R K AGARWALA (R2, R3) MD. A AHMED (R1) MR. R C PAUL MS. D KALITA (R2, R3) MR A CHOUDHURY (R2, R3) MS L DAS
18	MACApp./646/2018 WITH LCR	SMTI REHAN RABHA AND ANR Versus ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS	MR D DAS MR. M BARUAH	MR. R C PAUL MR D K KALITA (R2, R3) MR. K K PARASAR (R2, R3) MS M BHARATI
19	MACApp./659/2018 WITH LCR	JONALI MANTA AND 2 ORS Versus THE REGIONAL MANAGER AND ANR	MR. A R AGARWALA	MR. O P BHATI MD. A AHMED (R1) MR. R C PAUL (R1) MR T C DAS MR. P SARMA MS L DAS (R1) MR. P K BAJAJ
20	MACApp./744/2018 WITH LCR	ORIENTAL INSURANCE COMPANY LTD. Versus SRI SATTYA MURALI AND 4 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
21	MACApp./817/2018	ORIENTAL INSURANCE COMPANY LTD Versus SRI SATTYA MURALI AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A R AGARWALA

22	MACApp./911/2018 WITH LCR	SRI NAITO MUSHAHARY Versus SMT MINU BRAHMA AND 2 ORS	MR. S R BHATTACHARJEE MR. S BHATTACHARJEE MR. H A SARKAR	MR SISHIR DUTTA MS M BORCHETIYA
23	MACApp./21/2019 WITH LCR	THE ORIENTAL INSURANCE CO. LTD Versus SRI JITEN BORO AND 2 ORS	MR. S K GOSWAMI MR. R SHARMA	MS. S H BORA, ADDL PP, ASSAM
24	MACApp./40/2019 WITH LCR	REKHA DAS AND 3 ORS Versus THE REGIONAL MANAGER THE ORIENTAL INSURANCE CO. LTD ANR	MR. A R AGARWALA	MR SISHIR DUTTA MR. C SHARMA MR. S DUTTA
25	MACApp./55/2019 WITH LCR	MD JALIL SK Versus BILKIS BANU and ANR	MR. A R AGARWALA MR. R ZAHAN	MS. N MODI (R-2) MS. M CHOUDHURY(R-2) MR. S DUTTA (R-2) MS. P DOWERAH (R-2) MR. C SHARMA (R-2) MR. SIDHANT DUTTA (R-2) MS. S THAKURIA (R-2)
26	MACApp./163/2019	ORIENTAL INSURANCE COMPANY LTD Versus SRI MAHADEV SARMAH AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR D MONDAL MR. P SARMA
27	MACApp./170/2019 WITH LCR	SRI CHANDRA KT. BISWAS and 2 ORS, Versus SRI SANJIB BORO and 3 ORS,	MR. M TALUKDAR MS. D KALITA	MR. K K DEY (R - 4) MR. R C PAUL MR. D NATH (R - 2) MR. V K BAROOAH (R - 4)
28	MACApp./171/2019 WITH LCR	SMTI. JYOTIMOYEE DAS Versus ORIENTAL INSURANCE CO. LTD. AND ANR	MR. K K DUTTA	MS. R D MOZUMDAR (R1) MS. C MOZUMDAR (R1) MR. S P SHARMA (R1)
29	MACApp./172/2019	SRI DEVYAJYOTI NEOG Versus SRI PRANAB BARUAH AND 2 ORS.	MR. J SARMAH	MS L SHARMA
30	MACApp./173/2019 WITH LCR	SRI NABIN TANTI and 3 ORS, Versus SRI SANJIB BORO and 3 ORS,	MR. M TALUKDAR MS. D KALITA	MR. K K DEY(R-4) MR. S K GOSWAMI (R-3) MR B SARMAH MR. D NATH (R-2) MR. N BARMAN MR. V K BAROOAH (R-4) MR. R KATHKATIA (R-3)
31	MACApp./200/2019 WITH LCR	MANJU RANI CHANDA Versus THE DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI	MR. A DUTTA MRS. P M DUTTA
32	MACApp./205/2019 WITH LCR	ORIENTAL INSURANCE COMPANY LTD., Versus SMT AKHULI MUCHAHARY AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
33	MACApp./219/2019 WITH LCR	SRI KAMINI DEKA Versus SRI GOBINDA KALITA AND 3 ORS	MR. K BHATTACHARJEE MR. S DAS MS S DAS	MS S MOCHAHARI MR SISHIR DUTTA MS. M CHOUDHURY MS M BORCHETIYA MR. S DUTTA MS G M BORA
34	MACApp./226/2019 WITH LCR	THE ORIENTAL INSURANCE CO. LTD., Versus ANJON SAIKIA AND 3 ORS	MR. S K GOSWAMI MR. N BARMAN MR. R SHARMA	MR. H ROHMAN MR G ALAM MR. N I CHOWDHURY
35	MACApp./234/2019 WITH LCR	ORIENTAL INSURANCE COMPANY LTD Versus SMT KRISHNA ALIAS MAYA RAI AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
36	MACApp./285/2019 WITH LCR	ORIENTAL INSURANCE COMPANY LIMITED Versus SRI TULESWAR HAZARIKA AND 4 ORS.	MR. R C PAUL MS L DAS	MR. A K DUTTA
37	MACApp./311/2019 WITH LCR	ORIENTAL INSURANCE CO. LTD. Versus SRI PRANJAL RAJKHOWA and 2 ORS,	MR. R C PAUL MS. S ROY	MR. D MONDAL (R-1) MR. K K HANDIQUE (R- 2 & 3) MR. G TAMULI (R- 2 & 3)

38	MACApp./395/2019 WITH LCR	MD. MAINUR RAHMAN Versus THE ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS	MR R ISLAM MS A HUSSAIN MS M DEKA	MR H MAURYA MS P MISHRA
39	MACApp./471/2019	ORIENTAL INSURANCE COMPANY LIMITED Versus SMTI. KOCHILA RABI DAS AND 2 ORS.	MR. R C PAUL MS L DAS	
40	MACApp./516/2019 WITH LCR	HANIF ALI Versus THE REGIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. AND 2 ORS	MR. A R AGARWALA	MR SISHIR DUTTA MS M BORCHETIYA MR. S DUTTA
41	MACApp./548/2019 WITH LCR	SONA BHANU Versus THE REGIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. AND 2 ORS	MR. A R AGARWALA	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
42	MACApp./597/2019 WITH LCR	OJUF A KHATUN AND 2 ORS Versus THE REGIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. AND 2 ORS	MR. A R AGARWALA	MR. R C PAUL MS M BHARATI
43	MACApp./620/2019 WITH LCR	RAJU DAS Versus ORIENTAL INSURANCE COMPANY LIMITED AND 3 ORS	MR. D DAS MR. B J TALUKDAR	MR SISHIR DUTTA (R1) MS. R D MOZUMDAR MS M BORCHETIYA (R1) MS. C MOZUMDAR MR. S P SHARMA MR S DUTTA (R1) MR. SIDHANT DUTTA (R1)
44	MACApp./627/2019 WITH LCR	HUSSAIN ALI Versus THE REGIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. AND 2 ORS	MR. A R AGARWALA	MR. S K GOSWAMI MR. M I HUSSAIN MS P SARMA MR. S M RAHMAN
45	MACApp./144/2020 WITH LCR	BINU RAY Versus ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS	MR. M KHAN MR. J RAHMAN KAKALI DEVI MR R ISLAM	MS S MOCHAHARI (R1) MR SISHIR DUTTA (R1) MS. M CHOUDHURY (R1)
46	MACApp./191/2020 WITH LCR	JURI DAS AND 3 ORS Versus ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS (D)	MR. A R AGARWALA	MR. A DUTTA (R1) MRS. P M DUTTA (R1)

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LEAVE NOTE OF ADVOCATES FOR 12/12/2020

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1)	MR B K SARMA	20-11-2020	To	24-12-2020
2)	DR. B N GOGOI	16-11-2020	To	22-12-2020
3)	MR. J A AHMED	04-12-2020	To	05-01-2021
4)	MR. B NATH	02-12-2020	To	24-12-2020
5)	MS. S KEJRIWAL	08-12-2020	To	18-12-2020
6)	MRS S KEJRIWAL	08-12-2020	To	18-12-2020
7)	MS. M BORAH	10-12-2020	To	14-12-2020
8)	MR D K DEY	10-12-2020	To	22-12-2020